

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/17	-	For filing rejoinder	242	Kirti Dhani Shah Vs. M/s Dharamshi Holdings and Developers Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

K. DUSHYANTHA
KUMAR
9341223937

Respondents
For

(Signature)

ORDER

Petitioner is present. PCS for Respondent 1,2 & 3 is present. Petitioner himself requested to grant time for filing rejoinder. List it on 11/01/2018.

(Signature)
Member (T)

(Signature)
Member (J)